

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 04.01.2019**

**In the court of the Registrar**  
**11:30 A.M.**

**For Consideration Under Rule 26 (3) of the NCLAT Rules, 2016.**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>
1.	I.A. No. 17 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	The Dhar Textile Mills Ltd. Vs. Asset Reconstruction Company (India) Ltd.	Pratik Tripathi
2.	I.A. No. 22 of 2019 in Comp. App. (AT) (Ins) No. _ of 2019	Sanjeev Memorial Foundation Vs Kamrup Housing Projects Pvt Ltd.	Sanjeev Panda

**For Evidence**

3.	Compensation Application No. 150 of 1999	Wasan Exports Pvt. Ltd. Vs. Canara Bank & Ors.	Mansi Sood
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**By Order**  
**-sd/-**

**Assistant Registrar**

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